NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

: CLOUDCHERRY ANALYTICS PRIVATE LTD

UNDER SECTION

: 66

: CP/20/2017

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|-------------------|--|------------|
| 1 | M-12 ANNAN | Representing | 1a- |
| | Joint Director | Representing Regional perality framing | 26-10-17 |
| | | | |
| 2) | K.RAMASAMY | Course for Petitioner | G. Jan Jar |
| | G.V. MOHAN KUMAR | | |

ORDER

Counsel for petitioner present. Shri M Kannan, Joint Director, in the office of the Regional Director present and stated that the RD has already filed a report wherein he has made some observations. Counsel for petitioner filed a reply to the report of the RD and furnished the same to the other side. Time extended at their request for hearing submissions. Put up on 13.11.2017 at 10.30 A.M.

-Sd-

K Anantha Padmanabha Swamy Member (Judicial)

bc